

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 35

CP 2254/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.08.2023**

NAME OF THE PARTIES: **MEETA NAYAN THAKKAR V/S**
OMNITECH INFOSOLUTIONS LTD

Section 73(4) of the Companies Act, 2013

ORDER

1. None present for either side.
2. Record reveals that on various dates Petitioner was not present and today also nobody is present on behalf of the Petitioner. It appears that Petitioner is not interested to prosecute the matter.
3. In view of the aforesaid, **C.P.2254/MB/2018** is **dismissed** for non-prosecution.
4. All the pending IAs/MAs if any shall also stand disposed of having become infructuous.
5. File be closed and consigned to record.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)